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Title: Observation on notices of Adjournment Motion regarding attack on Christian Minorities.

...(Interruptions)

MR. SPEAKER: Hon. Members, I have received notices of Adjournment Motion regarding the attack on Christian minorities from S/shri Ramji Lal Suman, Devendra Prasad Yadav, P.C. Thomas, Basu Deb Acharia and Gurudas Das Gupta.[\[r1\]](#)

I have also received notices regarding the attack on minorities, with particular reference to incidents of this and other States, under Rule 193. I am inclined to allow a discussion on the subject under Rule 193. Sarvashri Basudeb Acharia, Ramji Lal Suman, Rajiv Ranjan Singh 'Lalan' have given notices under Rule 193. At the same point of time when they take up the discussion, Shri Basudeb Acharia may initiate the discussion after Papers are laid on the Table.

SHRI BASU DEB ACHARIA (BANKURA): Sir, yesterday you told us that you would allow me.

MR. SPEAKER: I said that. Let us see. A discussion is important. You will initiate the discussion.

...(Interruptions)

MR. SPEAKER: What is going on? Mr. George, what do you propose to do?

SHRI K. FRANCIS GEORGE : I have given notice too, Sir, but my name was not mentioned.

MR. SPEAKER: For what?

SHRI K. FRANCIS GEORGE : For Adjournment Motion.

DR. C. KRISHNAN (POLLACHI): Please, Sir. I have given notice.

MR. SPEAKER: Then I will see. If by mistake it has not been done, I am sorry, it will be included.

Hon. Members, I have received notices of question of privilege.

...(Interruptions)

MR. SPEAKER: What are you doing, I do not understand.

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, may I make a submission?

DR. C. KRISHNAN : Sir, I have given a notice ...(Interruptions)

MR. SPEAKER: What are you doing? I have not called you. You stand up and say whatever you like. Please take your seats.

SHRI GURUDAS DASGUPTA : Sir, my submission is this. I have given a notice for adjournment because the issue is more important. We can take up any issue we like under Short Duration Discussion. But the House adjourns to discuss means, the House attaches much more importance to the attack that has been unleashed on the minority community deliberately in Orissa, Karnataka, Assam and other places.

MR. SPEAKER: This habit of questioning the Speaker's decision has to stop.

SHRI GURUDAS DASGUPTA : Sir, I implore upon you not to take a view like this. Kindly ask the Government whether the Government has any objection to take up the issue on adjournment. Let the Government make its position clear.

